

HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD

MAIN CASE No.: W.P. (PIL) No.91 OF 2022

PROCEEDING SHEET

Sl. No	DATE	ORDER	OFFICE NOTE
	19.07.2023	<p><u>HACJ & RRN,J</u></p> <p>This Writ Petition is filed aggrieved by the action of the State Government in not taking action against the fake ORS products. This Writ Petition is filed way back in the year 2022 but so far the respondents have not filed any counter.</p> <p>As there is urgency and also the products mentioned in the affidavit are affecting the health of the children, as a last indulgence, an opportunity is given to the respondents to file counter affidavit detailing their stand as to the grievance raised by the petitioner by the next date of hearing.</p> <p>Post on 02-08-2023.</p> <p style="text-align: right;">_____ HACJ</p> <p style="text-align: right;">_____ RRN,J</p> <p style="text-align: right;">kvr</p>	

--	--	--	--